

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2242

ANSWERED ON 10TH MARCH 2016

FUNDS ALLOCATION FOR ROAD SAFETY MECHANISM

2242. SHRI NARANBHAI KACHHADIA:
SHRI P.P. CHAUDHARY:
SHRI DILIPKUMAR MANSUKHLAL GANDHI:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) the number of road accidents that have taken place in the country during each of the last three years and the current year along with the number of persons died therein, State-wise;
- (b) whether the Government has laid down any system to grant funds to the State Governments to strengthen the road safety;
- (c) if so, the details of funds allocated during the said period, State-wise;
- (d) whether the Government proposes to allocate more funds to the States registering higher number of accidents; and
- (e) if so, the details and status thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) State/UT-wise details of total number of road accidents and persons killed in road accidents during the years 2011 to 2014 are given at Annexure I and II respectively.

(b) to (e) Allocation of funds for development of National Highways including road safety are made to States / Union Territories and different agencies (National Highway Authority of India, Border Road Organization, National Highway Infrastructure Development Corporation Limited, etc). A sanction ceiling of Rs 500 Crore for rectification of identified road accident black spots on National Highways during the year 2015-16 has been earmarked for the entire country under NH (O). No separate state-wise distribution of this amount was made. The sanction of proposals is decided to be regulated for all states on first come first served basis. No separate allocation is made for Road safety. Besides, Ministry of Road Transport & Highways also provides grants - in - aid to the States or agency authorized by States for setting up of Institute of Driving Training and Research (IDTR) and Inspection and Certification (I&C) Centre. The details of fund released for setting up of IDTR and I & C Centre during 2012 – 13 to 2015 – 16 (upto 29.02.2016) is at Annexure III.

Annexure I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2242 ANSWERED ON 10.3.2016 ASKED BY SHRI NARANBHAI KACHHADIYA, SHRI P.P. CHAUDHARY, SHRI DILIPKUMAR MANSUKHLAL GANDHI AND SHRI CHANDRA PRAKASH JOSHI REGARDING FUNDS ALLOCATION FOR ROAD SAFETY MECHANISM.

Total Number of Road Accidents in India: 2011 to 2014

Sl. No.	States/UTs	State/UT-Wise Total Number of Road Accidents during			
		2011	2012	2013	2014
1	2	3	4	5	6
1	Andhra Pradesh	44165	42524	43482	24440
2	Arunachal Pradesh	263	251	308	205
3	Assam	6569	6535	7211	7144
4	Bihar	10673	10320	10200	9556
5	Chhattisgarh	14108	13511	13657	13821
6	Goa	4560	4312	4294	4229
7	Gujarat	30205	27949	25391	23712
8	Haryana	11128	10065	10482	10676
9	Himachal Pradesh	3099	2899	2981	3058
10	Jammu & Kashmir	6655	6709	6457	5861
11	Jharkhand	5451	5711	5569	5201
12	Karnataka	44731	44448	44020	43713
13	Kerala	35216	36174	35215	36282
14	Madhya Pradesh	49406	51210	51810	53472
15	Maharashtra	68438	66316	63019	61627
16	Manipur	692	771	671	743
17	Meghalaya	599	483	525	542
18	Mizoram	97	110	114	132
19	Nagaland	39	42	71	305
20	Odisha	9398	9285	9680	9648
21	Punjab	6513	6341	6323	6391
22	Rajasthan	23245	22969	23592	24628
23	Sikkim	406	158	244	203
24	Tamil Nadu	65873	67757	66238	67250
25	Telangana	NA	NA	NA	20078
26	Tripura	834	888	818	716
27	Uttarakhand	1508	1472	1297	1410
28	Uttar Pradesh	29285	29972	30615	31034
29	West Bengal	14945	12290	12414	12875
30	Andaman & Nicobar Islands	234	236	200	218
31	Chandigarh	437	419	410	369
32	Dadra & Nagar Haveli	103	85	91	87
33	Daman & Diu	50	50	59	39
34	Delhi	7281	6937	7566	8623
35	Lakshadweep	0	3	1	1
36	Puducherry	1480	1181	1451	1111
Total		497686	490383	486476	489400

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2242 ANSWERED ON 10.3.2016 ASKED BY SHRI NARANBHAI KACHHADIYA, SHRI P.P. CHAUDHARY, SHRI DILIPKUMAR MANSUKHLAL GANDHI AND SHRI CHANDRA PRAKASH JOSHI REGARDING FUNDS ALLOCATION FOR ROAD SAFETY MECHANISM.

Total Number of Persons Killed in Road Accidents in India: 2011 to 2014					
Sl. No.	States/UTs	State/UT-Wise Total Number of Persons Killed in Road Accidents during			
		2011	2012	2013	2014
1	2	3	4	5	6
1	Andhra Pradesh	15165	14964	14171	7908
2	Arunachal Pradesh	126	138	143	119
3	Assam	2342	2291	2441	2522
4	Bihar	5090	5056	5061	4913
5	Chhattisgarh	2983	3167	3477	4022
6	Goa	333	292	266	290
7	Gujarat	8008	7817	7613	7955
8	Haryana	4762	4446	4517	4483
9	Himachal Pradesh	1072	1109	1054	1199
10	Jammu & Kashmir	1116	1165	990	992
11	Jharkhand	2572	2818	2706	2628
12	Karnataka	8971	9448	10046	10452
13	Kerala	4145	4286	4258	4049
14	Madhya Pradesh	7869	8175	8588	8569
15	Maharashtra	13057	13333	13029	12803
16	Manipur	158	158	165	168
17	Meghalaya	212	219	130	141
18	Mizoram	81	77	97	103
19	Nagaland	25	56	30	81
20	Odisha	3802	3701	4062	3931
21	Punjab	4931	4820	4588	4621
22	Rajasthan	9232	9528	9724	10289
23	Sikkim	106	55	68	59
24	Tamil Nadu	15422	16175	15563	15190
25	Telangana	NA	NA	NA	6906
26	Tripura	245	272	226	188
27	Uttarakhand	937	844	766	878
28	Uttar Pradesh	21512	16149	16004	16287
29	West Bengal	5664	5397	5504	5875
30	Andaman & Nicobar Islands	17	25	40	23
31	Chandigarh	136	136	117	131
32	Dadra & Nagar Haveli	63	53	49	59
33	Daman & Diu	33	29	31	15
34	Delhi	2065	1866	1820	1671
35	Lakshadweep	0	0	0	0
36	Puducherry	233	193	228	151
	Total	142485	138258	137572	139671

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 2242 ANSWERED ON 10.3.2016 ASKED BY SHRI NARANBHAI KACHHADIYA, SHRI P.P. CHAUDHARY, SHRI DILIPKUMAR MANSUKHLAL GANDHI AND SHRI CHANDRA PRAKASH JOSHI REGARDING FUNDS ALLOCATION FOR ROAD SAFETY MECHANISM.

Details of funds released to the States during 2012 -13 to 2015 -16 (upto 29.02.2016) to the States for setting up of Institute of Driving and Training Research (IDTR).

S. No.	Name of State	Fund released (Rs. in Crore)			
		2012 - 13	2013 - 14	2014 - 15	2015-16*
1.	Bihar	0	0	5.00	0
2	Himachal Pradesh	0	0	5.00	0
3	Kerala	1.28	0	0	0
4	Madhya Pradesh	5.25	0	0.97	0.07
5	Maharashtra	7.00	4.65	0	0.78
6	Rajasthan	5.00	5.00	0	0
7	Tripura	0	1.50	0	5.00
8	Uttar Pradesh	0	0	1.5	0

*upto 29.02.2016

Details of funds released to the States during 2012 -13 to 2015 -16 (upto 29.02.2016) to the States of agencies authorized by the States for setting up of Inspection and Certification (I & C) Centre.

S. No	Name of State	Fund allocated (Rs. in Crore)			
		2012-13	2013-14	2014-15	2015-16*
1	Delhi	0	2.50	0.80	0
2	Gujarat	0	0	2.50	0
3	Haryana	0	4.50	0	0.80
4	Karnataka	1.40	0.85	4.60	Nil
5	Maharashtra	0	3.85	2.00	0.29
6	Madhya Pradesh	1.90	0	1.71	0
7	Rajasthan	2.40	2.95	1.94	Nil
8	Telangana	1.50	0	0	2.50
9	Uttar Pradesh	Nil	Nil	1.50	2.50
10	West Bengal	0	0	0	1.06

*upto 29.02.2016
